NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 517/(MAH)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018

NAME OF THE PARTIES: Tao Infra Projects Pvt. Ltd.

Vs.

ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252(3)

ORDER

CP No.517/252(1)/NCLT/MB/MAH/2017

For the ROC Report has not yet been received, list this matter on 8.2.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)